

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	COMPANY APPEAL(IBC)/06/KOB/2023 in IBA/04/KOB/2020
SECTION	SEC 42 IBC
NAME OF PARTIES	THE REGIONAL PROVIDENT FUND COMMISSIONER- II V/S K EASWARA PILLAI (LIQUIDATOR) IN THE MATTER OF MATHSTRAMAN MANUFACTURERS AND TRADERS PVT LTD.
PETITIONERS ADVOCATE/ PROFESSIONAL	SAJEEVKUMAR K GOPAL, ASWATHY BABU.
RESPONDENTS ADVOCATE/ PROFESSIONAL	K EASWARA PILLAI (LIQUIDATOR)

22 March 2024

O R D E R

COMPANY APPEAL(IBC)/06/KOB/2023 in IBA/04/KOB/2020

Learned Counsel, Mr. Sajeev Kumar K Gopal appears physically on behalf of the Applicant. Learned counsel, Mr. Dhananjay Sud appears along with Learned Liquidator, Mr. K Easwara Pillai through virtual mode.

Counsel for both sides submit that pleadings are complete in the matter and the matter is ripe for hearing.

List this matter for final hearing on **15.04.2024**.

MA(IBC)/6/KOB/2023 in IBA/04/KOB/2020

Learned representing Counsel appears on behalf of the Applicant bank. Learned Liquidator, Mr. K Easwara Pillai (R1) and Learned Counsel, Mr. V Ajaikumar appears on behalf of R2.

List this matter for final consideration on 15.04.2024.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**